

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3016/2019

New Delhi, this the 11th day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Kavita
W/o Shri Manoj Kumar
Aged around 30 years, Group 'B'
R/o T1/561, Street No.11
Harsh Vihar, New Delhi-110093.

.. Applicant

(By Advocate: Shri Raghav Sharma with Ms. Arzu Paul)

Versus

Government of NCT of Delhi and Ors. through:

1. The Chief Secretary
Govt. of NCT of Delhi
New Secretariat, I.P. Estate
New Delhi-110002.
2. Delhi Subordinate Service Selection Board
Through its Chairman
FC-18, Institutional Area
Karkardooma, New Delhi-110092.
3. National Council for Teacher Education
Through its Chairman
G-7, Sector-10
Dwarka, New Delhi-110075.

.. Respondents

(By Advocate: Ms. Esha Mazumdar for R-1 & 2)

O R D E R (ORAL)**Justice L. Narasimha Reddy, Chairman**

The subject matter of this O.A. is the same as the one in O.A. Nos. 2998/2019 and 3001/2019. After hearing both the parties in those OAs at length, yesterday itself, we passed a detailed order in those O.As.

2. Following the same, we dismiss this O.A. also. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/